

VISHVAAS BHARAT FINANCE AND INVESTMENT PRIVATE LIMITED

CIN: [U67120JK1998PTC001820]

Regd. Office: Shop No. 2, ISBT Transport Nagar, Narwal, Jammu, Jammu & Kashmir- 180006

E-Mail: pavangupta1961@gmail.com

SCHEDULE I

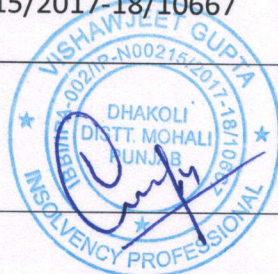
FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "VISHVAAS BHARAT FINANCE AND INVESTMENT PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	VISHVAAS BHARAT FINANCE AND INVESTMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16.04.1998
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U67120JK1998PTC001820
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SHOP NO. 2, ISBT TRANSPORT NAGAR, NARWAL, JAMMU, JAMMU & KASHMIR- 180006
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01.07.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)- 160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31.07.2024



Notice is hereby given that the **"VISHVAAS BHARAT FINANCE AND INVESTMENT PRIVATE LIMITED"** has commenced voluntary liquidation on 01.07.2024.

The stakeholders of “**VISHVAAS BHARAT FINANCE AND INVESTMENT PRIVATE LIMITED**” are hereby called upon to submit a proof of their claims, on or before 31.07.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 01.07.2024

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)